

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1411
ANSWERED ON:13.12.2013
FRAUDULENT ACTIVITIES IN CHILD ADOPTION PROCESS
Pandurang Shri Munde Gopinathrao

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has received complaints against some placement agencies reported to be involved in fraudulent activities in child adoption process and offering adoption to foreign couples without the permission of their biological guardians;
- (b) if so, the details thereof and the action taken by the Government thereon during each of the last three years and the current year, agency-wise; and
- (c) the other corrective steps taken/being taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) As per the information received from Central Adoption Resource Authority (CARA), no such complaint has been received by them against some placement agencies reported to be involved in fraudulent activities in child adoption process and offering adoption to foreign couples without the permission of their biological guardians.
- (b) Does not arise.
- (c) The process of adoption for orphan, abandoned and destitute children has been simplified with introduction of 'Guidelines Governing the Adoption of Children, 2011' notified by the Government of India.